

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Rainbow Denim Limited Date of Commencement of Liquidation: 12-04-2022; List of Stakeholders as on Date: 16-06-2022; Name of IP: Mr. DHARMENDRA KUMAR BHASIN; Process Number: 1; Last 5 digit of registration number: 12564

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	66808684	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	1502345	0	0	0	NA
3	Secured financial creditors	2	2721111778	2	2721111778	0	0	0	Annexure 3
4	Unsecured financial creditors	1	34860530	0	0	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	1188	14241831	0	0	0	Annexure 5
6	Operational creditors (Employees)	0	0	138	3277261	0	0	0	Annexure 6
7	Operational creditors (Government Dues)	4	71410119	3	47103395	931509	22283715	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	129	389919165	129	300261614	0	89497532	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	1	34860530	0	0	0	Annexure 9
Total		136	3217301592	1461	3189167438	931509	111781247	0	